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**IN THE HIGH COURT OF DELHI AT NEW DELHI**

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O.M.P. (COMM) 376/2022

UNION OF INDIA

.....Petitioner

Through: Mr. Sandeep Kumar Mahapatra, Adv,  
CGSC; Ms. Mrinmayee Sahu, Adv and Mr.  
Tribhuvan, Adv

versus

VISHAL INFRASTRUCTURE LTD

.....Respondent

Through: Mr. Aditya Sikka, Ms. Onshi Jakhar,  
Ms. Yuganshi Singh, Adv

**CORAM:**

**HON'BLE MR. JUSTICE JASMEET SINGH**

**ORDER**

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**05.12.2025**

List on 20.03.2026

**JASMEET SINGH, J**

**DECEMBER 5, 2025/AS**